

06.8.2020

CBI Vs Akhand Pratap Singh & Ors.
CBI No. 12/2019

The matter has been taken up through Video Conferencing (VC) using CISCO Webex on account of Covid Pandemic and in terms of directions issued in this regard from time to time by Hon'ble High Court & Hon'ble District & Session Judge RADC.

Present Online :

Ld. Counsels Sh. Arshdeep Singh and Sh. Aditya Chopra for A-3.
Ld. Counsel Sh. Shri Singh for A-4.

Today, the matter was listed for evidence, however, as per direction of Hon'ble High Court vide Office Order no. 26/DHC/2020 dated 30.7.2020 regular evidence matter shall not be taken through Viddo Conferencing. **Accordingly, the matter stands adjourned for 03.9.2020.**

Dated 06.8.2020



Anuradha Shukla Bhardwaj
Special Judge PC Act 21 RADC
New Delhi



06.8.2020

ED Vs Moin Akhtar Qureshi & Anr.
CT Case No. 40/2019

The matter has been taken up through Video Conferencing (VC) using CISCO Webex on account of Covid Pandemic and in terms of directions issued in this regard from time to time by Hon'ble High Court & Hon'ble District & Session Judge RADC.

Present Online :

Sh. N. K. Matta, Ld. Spl. PP for ED through VC.
Accused Moin Akhtar Qureshi through VC with Ld. Counsel Sh. R. K. Handoo
Accused Satish Babu through VC with Ld. Counsel Mohd. Wasay Khan and Mr. Shaikh Bakhtiyar

Mr. N. K. Matta, Ld. Spl. PP for ED submits that some more time would be required to supply the hard copies of the documents, which were found deficient, as was pointed out on the last date of hearing, on account of spread of Covid Pandemic. The documents be supplied on or before the next date of hearing.

Ld. Counsel for accused Moin Akhtar Qureshi submits that a bank guarantee was submitted in the court pursuant to order of Hon'ble Supreme Court. He further submits that this bank guarantee expired in April, 2020 and needs to be extended. The bank is asking for an order from the court to extend the bank guarantee further. Ahlmad shall find out the said bank guarantee lying on the record. Put up for order on plea of counsel for accused Moin Akhtar Qureshi regarding the bank guarantee on 10.8.2020.

The matter shall be taken up again on 09.11.2020.

Dated 06.8.2020



Anuradha Shukla Bhardwaj
Special Judge PC Act 21 RADC
New Delhi